

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Constitution of Commercial Appellate Division for the High Court of J&K and Ladakh.

ORDER

No:- 1072 of 2026/RG

Dated:- 14 .07.2026

In supersession of High Court Order No. 548 of 2024/RG dated 09.05.2024, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute the Commercial Appellate Division in terms of Section 5 of the Commercial Courts Act, 2015, in both wings of the High Court of J&K and Ladakh which comprises of the following Hon'ble Judges, till further orders:-

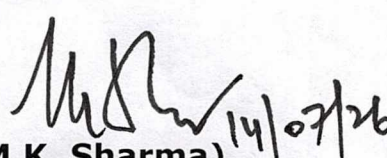
For Srinagar Wing:-

- i. Hon'ble Mrs. Justice Sindhu Sharma
- ii. Hon'ble Mr. Justice Sanjay Dhar

For Jammu Wing:-

- i. Hon'ble Mr. Justice Rajnesh Oswal
- ii. Hon'ble Mr. Justice Mohd Akram Chowdhary

By Order.

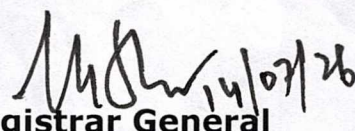

(M.K. Sharma)
Registrar General

Dated:- 14 .07.2026

No:- 30718-29/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
.....for information.
7. Incharge NIC, High Court of J&K and Ladakh, Jammu/Srinagar for information and uploading the same on the High Court website.
8. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
9. Order file


Registrar General